

RESUME' OF WORK DONE BY LOK SABHA

**SIXTEENTH LOK SABHA
SIXTEENTH SESSION, 2018-19**

LOK SABHA SECRETARIAT, NEW DELHI

May, 2019/Vaisakha, 1941 (Saka)

RESUME' OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — SIXTEENTH SESSION
(11 December, 2018 to 08 January, 2019)



LOK SABHA SECRETARIAT
NEW DELHI
May, 2019/Vaisakha, 1941 (Saka)

T.O. No. 4/16 LS Vol. XVI

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Sixteenth Session *i.e.* from 11 December, 2018 to 08 January, 2019.

NEW DELHI;
May, 2019

Vaisakha, 1941 (*Saka*)

SNEHLATA SHRIVASTAVA
Secretary General

1. DURATION OF SESSION
(16th Session of 16th Lok Sabha)

1. Date of Commencement	:	§11 December, 2018
2. Date of Adjournment <i>sine die</i>	:	*8 January, 2019
3. Date of prorogation	:	10 January, 2019
4. Total number of days of Session	:	29
5. Number of Actual days of Sittings	:	17
6. Number of hours of sittings	:	46 hours 48 minutes

§The first sitting commenced with the playing of National Anthem.

*The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajiya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
					H.	M.		
1.	The Dam Safety Bill, 2018	12.12.2018	—	—	—	—	—	Pending
2.	The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018, as passed by Rajiya Sabha	—	14.12.2018	20.12.2018 (Consideration and passing)	0 07	—	—	Passed
3.	*The Indian Medical Council (Amendment) Bill, 2018	14.12.2018	—	31.12.2018 (Consideration and passing)	0 30	—	—	Passed
4.	The Central Universities (Amendment) Bill, 2018	14.12.2018	—	—	—	—	—	Pending
5.	*The Muslim Women (Protection of Rights on Marriage) Bill, 2018	17.12.2018	—	27.12.2018 (Consideration and passing)	4 58	22	00	Passed

6.	The Transgender Persons (Protection of Rights) Bill, 2018	2.8.2016 (Earlier Session)	—	17.12.2018 (Consideration and passing)	1	06	57	27	Passed, as amended
7.	The National Institute of Design (Amendment) Bill, 2018	18.12.2018	—	—	—	—	—	—	Pending
8.	The Surrogacy (Regulation) Bill, 2016	21.11.2016 (Earlier Session)	—	19.12.2018 (Consideration and passing)	1	20	40	23	Passed, as amended
9.	The Consumer Protection Bill, 2018	5.1.2018 (Earlier Session)	—	19.12.2018 and 20.12.2018 (Consideration and passing)	1	12	19	01	Passed, as amended
10.	The Companies (Amendment) Bill, 2018	20.12.2018	—	4.1.2019 (Consideration and passing)	0	44	19	08	Passed, as amended
11.	The Jallianwala Bagh National Memorial (Amendment) Bill, 2018	28.12.2018	—	—	—	—	—	—	Pending
12.	The Appropriation (No. 6) Bill, 2018	31.12.2018	—	31.12.2018 (Introduction, Consideration and passing)	0	02	—	—	Passed
13.	The Aadhaar and Other Laws (Amendment) Bill, 2018	02.01.2019	—	04.01.2019 (Consideration and passing)	0	44	18	01	Passed, as amended

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Indian Medical Council (Amendment) Ordinance, 2018 (No. 8 of 2018) promulgated by the President on 26.09.2018.

@ Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Muslim Women (Protection of Rights on Marriage) Ordinance, 2018 (No. 7 of 2018) promulgated by the President on 19.09.2018.

1	2	3	4	5	6		7	8	9
					H.	M.			
14.	The National Council for Teacher Education (Amendment) Bill, 2018, as returned by Rajya Sabha with amendment	18.12.2017 (Earlier Session)	4.1.2019 (As returned by Rajya Sabha with amendment)	7.1.2019 (Consideration of amendment made by Rajya Sabha)	0	02	1	1	Amendment agreed to by Lok Sabha
15.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2018, as returned by Rajya Sabha with amendment	11.8.2017 (Earlier Session)	4.1.2019 (As returned by Rajya Sabha with amendment)	7.1.2019 (Consideration of amendment made by Rajya Sabha)	0	02	1	1	Amendment agreed to by Lok Sabha
16.	The New Delhi International Arbitration Center Bill, 2018	05.01.2018 (Earlier Session)	—	4.1.2019 (Consideration and passing)	0	13	30	05	Passed, as amended
17.	The Personal Laws (Amendment) Bill, 2018	10.8.2018 (Earlier Session)	—	7.1.2019 (Consideration and passing)	0	24	1	1	Passed, as amended
18.	The Trade Unions (Amendment) Bill, 2019	8.1.2019	—	—	—	—	—	—	Pending
19.	The Protection of Children from Sexual Offences (Amendment) Bill, 2019	8.1.2019	—	—	—	—	—	—	Pending

20.	The Constitution (One Hundred and Twenty-fourth (Amendment) Bill, 2019	8.1.2019	—	08.01.2019 (Introduction, Consideration and passing)	4	56	17	01	Passed, as amended
21.	The DNA Technology (Use and Application) Regulation Bill, 2019	9.8.2018 (Earlier Session)	—	8.1.2019 (Consideration and passing)	1	35	23	01	Passed, as amended
22.	The Citizenship (Amendment) Bill, 2019, as reported by Joint Committee	19.07.2016 (Earlier Session)	—	8.1.2019 (Consideration and passing)	2	54	09	00	Passed

**(ii) Bills referred to the Standing Committees and
Presentation/Laying of Reports Thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of Reference	Date of Presentation/Laying of Reports	Remarks
1.	The Code on Wages, 2017	10.08.2017 (Lok Sabha)	Speaker	Labour (21.8.2017)	18.12.2018	Pending in Lok Sabha
2.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018.	23.7.2018 (Lok Sabha)	Chairman	Industry (4.10.2018)	28.12.2018	Pending in Lok Sabha
3.	The Banning of Unregulated Deposit Schemes Bill, 2018	18.07.2018 (Lok Sabha)	Speaker	Finance (10.08.2018)	03.01.2019	Pending in Lok Sabha
4.	The Allied and Healthcare Professions Bill, 2018	31.12.2018 (Rajya Sabha)	Chairman	Health and Family Welfare (2.01.2019)	—	Pending with the Committee
5.	The National Commission for Homoeopathy Bill, 2019	7.01.2019 (Rajya Sabha)	Chairman	Health and Family Welfare (14.01.2019)	—	Pending with the Committee
6.	The National Commission for Indian System of Medicine Bill, 2019	7.01.2019 (Rajya Sabha)	Chairman	Health and Family Welfare (14.01.2019)	—	Pending with the Committee

SUMMARY

1. Bills pending at the end of last Session (Fifteenth Session)	26
2. Bills introduced	12
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills passed by Rajya Sabha and laid on the Table—returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2
8. Bills passed	14
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	2
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	1
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	3
21. Bills reported by Standing Committees	3
22. Bills pending at the end of Sixteenth Session of Sixteenth Lok Sabha	25

(iii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha		Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
				H	M				
1	2	3	4	5	6	7	8	9	
1.	The Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2018 by Dr. Kakoli Ghosh Dasgupta, M.P.	28.12.2018	—	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2018 (Insertion of new article 21B) by Shri Nishikant Dubey, M.P.	28.12.2018	—	—	—	—	—	—	Pending
3.	The Vedic Education (Compulsory Teaching in Educational Institutions) Bill, 2018 by Shri Nishikant Dubey, M.P.	28.12.2018	—	—	—	—	—	—	Pending

4.	The Cow Protection Bill, 2018 by Shri Nishikant Dubey, M.P.	28.12.2018	—	—	—	—	—	—	—	Pending
5.	The Compulsory Protection of Witness and Victims of Crimes Bill, 2018 by Shri Nishikant Dubey, M.P.	28.12.2018	—	—	—	—	—	—	—	Pending
6.	The Code of Criminal Procedure (Amendment) Bill, 2017 (Amendment of section 41) by Dr. Sanjay Jaiswal, M.P.	28.12.2018	—	—	—	—	—	—	—	Pending
7.	The Indian Penal Code (Amendment) Bill, 2017 (Amendment of section 358) by Shri Sanjay Jaiswal, M.P.	28.12.2018	—	—	—	—	—	—	—	Pending
8.	The Right to Disconnect Bill, 2018 by Shrimati Supriya Sule, M.P.	28.12.2018	—	—	—	—	—	—	—	Pending
9.	The Tuberculosis (Prevention and Eradication) Bill, 2018 by Shrimati Supriya Sule, M.P.	28.12.2018	—	—	—	—	—	—	—	Pending
10.	The Gender Sensitization (Training and Education) Bill, 2018 by Shrimati Supriya Sule, M.P.	28.12.2018	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
11.	The National Food Security (Amendment) Bill, 2018 (<i>Amendment of section 2, etc.</i>) by Shri Jagdambika Pal, M.P.	28.12.2018	—	—	—	—	—	Pending
12.	The Information Technology (Amendment) Bill, 2018 (<i>Omission of section 66A</i>) by Shri Jagdambika Pal, M.P.	28.12.2018	—	—	—	—	—	Pending
13.	The Armed Forces Law (Amendment) Bill, 2018 (<i>Amendment of section 45, etc.</i>) by Shri Jagdambika Pal, M.P.	28.12.2018	—	—	—	—	—	Pending
14.	The Disaster Management (Amendment) Bill, 2018 (<i>Insertion of new section 46A</i>) by Dr. Shashi Tharoor, M.P.	28.12.2018	—	—	—	—	—	Pending
15.	The Freedom of Literature Bill, 2018 by Dr. Shashi Tharoor, M.P.	28.12.2018	—	—	—	—	—	Pending
16.	The Sports (Online Gaming and Prevention of Fraud) Bill, 2018 by Dr. Shashi Tharoor, M.P.	28.12.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
23.	The Pepper Growers (Welfare) Bill, 2018 by Adv. Joice George, M.P.	28.12.2018	—	—	—	—	—	Pending
24.	The Industrial Employment and Environmental Protection Bill, 2018 by Dr. Dharam Vira Gandhi, M.P.	28.12.2018	—	—	—	—	—	Pending
25.	The Indian Penal Code (Amendment) Bill, 2018 (<i>Amendment of section 171, etc.</i>) by Dr. Dharam Vira Gandhi, M.P.	28.12.2018	—	—	—	—	—	Pending
26.	The Abolition of Begging and Rehabilitation of Beggars Bill, 2018 by Shri Shivaji Adhalrao Patil, M.P.	28.12.2018	—	—	—	—	—	Pending
27.	The Women's (Reservation in Workplace) Bill, 2018 by Shri Shivaji Adhalrao Patil, M.P.	28.12.2018	—	—	—	—	—	Pending
28.	The Free and Compulsory Primary, Secondary, Higher and Technical Education	28.12.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
34.	The Code of Civil Procedure (Amendment) Bill, 2018 (<i>Substitution of new sections 35A and 35B</i>) by Shri Bhartruhari Mahtab, M.P.	28.12.2018	—	—	—	—	—	Pending
35.	The Employment Agencies (Regulation), Bill 2018 by Shri Rabindra Kumar Jena, M.P.	28.12.2018	—	—	—	—	—	Pending
36.	The Code of Criminal Procedure (Amendment) Bill, 2018 (<i>Amendment of section 160</i>) by Shri Rabindra Kumar Jena, M.P.	28.12.2018	—	—	—	—	—	Pending
37.	The Indecent Representation of Women (Prohibition) Amendment Bill, 2018 (<i>Insertion of new Chapter IIIA</i>) by Shri Rabindra Kumar Jena, M.P.	28.12.2018	—	—	—	—	—	Pending
38.	The Industrial Disputes (Amendment) Bill, 2018 (<i>Amendment of section 7, etc.</i>) by Shri Rabindra Kumar Jena, M.P.	28.12.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
44.	The Compulsory Teaching of Knowledge Traditions and Practices of India in Educational Institutions Bill, 2018 by Shri Parvesh Sahib Singh, M.P.	28.12.2018	—	—	—	—	—	Pending
45.	The Emblems and Names (Prevention of Improper Use) Amendment Bill, 2018 (<i>Amendment of the Schedule</i>) by Shri Parvesh Sahib Singh, M.P.	28.12.2018	—	—	—	—	—	Pending
46.	The Official Government Meetings and Functions (Prohibition on serving Non-Vegetarian Food) Bill, 2018 by Shri Parvesh Sahib Singh, M.P.	28.12.2018	—	—	—	—	—	Pending
47.	The Cantonments (Amendment) Bill, 2018 (<i>Insertion of new Chapter IVA</i>) by Shri Chandrakant Khaire, M.P.	28.12.2018	—	—	—	—	—	Pending
48.	The Uniform Civil Code in India Bill, 2018 by Shri Chandrakant Khaire, M.P.	28.12.2018	—	—	—	—	—	Pending

49.	The Change of Name of Aurangabad City of the State of Maharashtra to Sambhaji Nagar Bill, 2018 by Shri Chandrakant Khaire, M.P.	28.12.2018	—	—	—	—	—	—	Pending
50.	The Distressed Widows and Single Women (Protection, Rehabilitation and Welfare) Bill, 2017 by Shri Gajanan Kirtikar, M.P.	28.12.2018	—	—	—	—	—	—	Pending
51.	The Missing Children (Faster Tracking and Reuniting) Bill, 2017 by Shri Gajanan Kirtikar, M.P.	28.12.2018	—	—	—	—	—	—	Pending
52.	The Ban on Cow Slaughter Bill, 2017 by Shri Gajanan Kirtikar, M.P.	28.12.2018	—	—	—	—	—	—	Pending
53.	The Population Stabilization Bill, 2017 by Shri Gajanan Kirtikar, M.P.	28.12.2018	—	—	—	—	—	—	Pending
54.	The Drafting of Law in Plain Language Bill, 2018 by Shri Rajeev Satav, M.P.	28.12.2018	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
55.	The Women (Development and Welfare) Authority Bill, 2018 by Shri Rajeev Satav, M.P.	28.12.2018	—	—	—	—	—	Pending
56.	The Agricultural Workers Welfare Fund Bill, 2018 by Shri Rajeev Satav, M.P.	28.12.2018	—	—	—	—	—	Pending
57.	The Unemployment Allowance Bill, 2018 by Shri Rajeev Satav, M.P.	28.12.2018	—	—	—	—	—	Pending
58.	The Constitution (Amendment) Bill, 2018 (Amendment of the Eighth Schedule) by Shri Faggan Singh Kulaste, M.P.	28.12.2018	—	—	—	—	—	Pending
59.	The Constitution (Scheduled Castes) and (Scheduled Tribes) Orders [(Amendment) Bill, 2018 Amendment of the Schedules] by Shri Faggan Singh Kulaste, M.P.	28.12.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
66.	The Juvenile Justice (Care and Protection of Children) (Amendment) Bill, 2018 (Amendment of section 56, etc.) by Shri Bhanu Pratap Singh Verma, M.P.	28.12.2018	—	—	—	—	—	Pending
67.	The Companies (Amendment) Bill, 2018 (Amendment of section 135) by Shri Bhairon Prasad Mishra, M.P.	28.12.2018	—	—	—	—	—	Pending
68.	The Contempt of Courts (Amendment) Bill, 2018 (Amendment of section 2) by Shri Bhairon Prasad Mishra, M.P.	28.12.2018	—	—	—	—	—	Pending
69.	The High Court at Allahabad (Establishment of a Permanent Bench at Mahoba) Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	28.12.2018	—	—	—	—	—	Pending
70.	The Constitution (Amendment) Bill, 2018 (Amendment of article 51A) by Shri Kunwar Pushpendra Singh Chandel, M.P.	28.12.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
76.	The Air (Prevention and Control of Pollution) Amendment Bill, 2018 (<i>Insertion of New Section 28A</i>) by Dr. Prabhash Kumar Singh, M.P.	28.12.2018	—	—	—	—	—	Pending
77.	The National Sports Development Commission Bill, 2018 by Shri Nihal Chand Chauhan, M.P.	28.12.2018	—	—	—	—	—	Pending
78.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2018 (<i>Insertion of New Section 24A, etc.</i>) by Dr. Prabhash Kumar Singh, M.P.	28.12.2018	—	—	—	—	—	Pending
79.	The Responsible Parenthood Bill, 2018 by Dr. Sanjeev Balyan, M.P.	28.12.2018	—	—	—	—	—	Pending
80.	The Ban on the use of Microbeads in Cosmetic Products Bill, 2018 by Shri A.P. Jithender Reddy, M.P.	28.12.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
86.	The Non-Resident Indians (Voting Rights and Welfare) Bill, 2018 by Shri Om Prakash Yadav, M.P.	28.12.2018	—	—	—	—	—	Pending
87.	The National Malnutrition Policy Commission Bill, 2018 by Shri Nihal Chand Chauhan, M.P.	28.12.2018	—	—	—	—	—	Pending
88.	The Protection of Human Rights Defenders Bill, 2018 by Shri A.P. Jithender Reddy, M.P.	28.12.2018	—	—	0-53 taken on introduction of Bills from Sl. Nos. 1 to 88	—	—	—
89.	The Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha.	12.12.2014 (Rajya Sabha)	Laid on Table of Lok Sabha on 29.4.2015.	26.2.2016 (Seventh Session) 29.4.2016 (Eighth Session) 5.8.2016 (Ninth Session)	0-08 (excluding 2 hours and 52 minutes taken during 7th Session, 2 hours and 6 minutes taken during 8th Session and 01 minute taken	—	—	Bill was removed from the Register of Pending Bills after an observation made by Hon'ble Deputy Speaker on that effect and agreed to by the House on

90. The Sixth Schedule to the Constitution (Amendment) Bill, 2015 by Shri Vincent H. Pala, M.P.	4.12.2015	—	5.8.2016 (Ninth Session) 10.3.2017 24.3.2017 7.4.2017 (Eleventh Session) 18 minutes taken during 11th Session, 1 hour (Twelfth Session) and 15 minutes taken during 12th session, (Thirteenth Session) 1 hour and 36 minutes taken during 13th Session and 1 hour and 04 minutes taken during 15th Session)	—	—	28.12.2018	Withdrawn on 28.12.2018.
91. The Television Broadcasting Companies (Regulation) Bill, 2015 by Shri Prahlad Singh Patel, M.P.	13.3.2015	—	—	—	1-13	—	Withdrawn on 28.12.2018

1	2	3	4	5	6	7	8	9
92.	The Tourism Promotion Corporation of India Bill, 2015 by Shri Nishikant Dubey, M.P.	13.3.2015	—	—	0-01	—	—	Discussion on the motion for consideration of the Bill not concluded on 28.12.2018. Pending.

SUMMARY

PRIVATE MEMBERS' BILLS

1. Bills pending at the end of the last session	910
2. Bills introduced	88
3. Bills withdrawn	2
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	17
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 7869 of Bulletin—Part II, dated 30.01.2019	979

3. CANCELLATION OF SITTINGS OF LOK SABHA (16th Session, 16LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sittings fixed for 24th and 26th December, 2018	21.12.2018	Hon'ble Minister of Parliamentary Affairs informed the House that he had received requests from several members for cancellation of sitting of the House fixed for Monday, the 24th December, 2018 and Wednesday, the 26th December, 2018 on account of Christmas. Hon'ble Speaker took sense of the House to which the House agreed. Accordingly, the sitting fixed for 24th December, 2018 and Wednesday, the 26th December, 2018 was cancelled.
2.	Cancellation of sitting fixed for 1st January, 2019.	31.12.2018	Hon'ble Speaker announced in the House that on account of New Year, the sitting of the House fixed for Tuesday, the 1st January, 2019 has been cancelled. Accordingly, the sitting fixed for Tuesday, the 1st January, 2019 stood cancelled.

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken Statement	
1.	Committee on Estimates	01.05.2018	—	—	—	—	2	—	—
2.	Committee on Public Undertakings	01.05.2018	—	—	—	—	1	1	—
3.	Committee on Public Accounts (2018-19)	01.05.2018	3	2 15	66.67%	—	10	12	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H.	M.			Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11	
1.	Committee on Agriculture	01.09.2018	2	01	40	45.16%	-	2	2	9	-
2.	Committee on Chemicals and Fertilizers	01.09.2018	1	03	00	38%	-	-	1	2	-
3.	Committee on Coal and Steel	01.09.2018	2	02	30	48.27%	-	2	-	3	-
4.	Committee on Defence	01.09.2018	1	01	45	36.66%	-	-	6	-	-
5.	Committee on Energy	01.09.2018	1	00	45	29.30%	-	2	-	2	-
6.	Committee on External Affairs	01.09.2018	4	04	40	45%	-	1	-	1	-
7.	Committee on Finance	01.09.2018	4	07	00	56.45%	-	2	1	-	-
8.	Committee on Food, Consumer Affairs and Public Distribution	01.09.2018	1	01	20	48.27%	-	-	-	2	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action Taken		
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	01.09.2018	-	00 30	00	-	-	-	-	-
2.	Committee on Private Members' Bills and Resolutions	01.09.2018	-	-	-	-	-	-	-	-
3.	House Committee	12.06.2018	2	02 35	52.17%	-	-	-	-	-
4.	Committee on MPLADS	15.09.2018	1	01 30	54.54%	-	-	-	-	-
5.	Committee on Privileges	01.09.2014/ 01.09.2018	02	03 37	31.11%	-	1	-	-	-
6.	Committee on Ethics	12.08.2015/ 12.08.2018	-	-	-	-	-	-	-	-
7.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of	15.09.2014	-	-	-	-	3	-	-	-

Government Officers with Members of Lok Sabha								
8. Committee on Private Members' Bills and Resolutions	15.09.2017	2	01	00	46.42%	2	-	-
9. Committee on Subordinate Legislation	01.09.2018	01	1	30	53.33%	2	4	-
10. Committee on Papers Laid on the Table	01.09.2017	3	03	00	38.09%	5	-	-
11. Joint Committee on Offices of Profit	11.12.2014	01*	-	-	20%	0	-	*Adjournment for want of quorum
12. Rules Committee	01.09.2014	1	01	00	-	-	-	-
13. General Purposes Committee	29.01.2015	-	-	-	-	-	-	-
14. Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	08.10.2014	01	00	25	69%	-	-	-

1	2	3	4	5	6	7	8	9	10	11
15.	Joint Committee on Food Management in Parliament House Complex	15.09.2018	-	-	-	-	-	-	-	-
16.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	08.10.2014	-	-	-	-	-	-	-	-
17.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2018 (2018-19)	3	5	45	47.01%	-	2	2	-
18.	Library Committee	12.11.2018	1	0	30	55%	-	-	-	-
19.	Business Advisory Committee	13.06.2014 and reconstituted on 22.06.2017	4	01	45	55%	4	-	-	-
20.	Joint Committee on Salaries and Allowances of Members of Parliament	30.11.2018	2	00	50	46.15%	-	-	-	-

21.	Committee on Government Assurances	01.09.2018	2	03	20	57%	-	8	-	-
22.	Committee on Petitions	01.09.2014	2	2	30	50%	-	3	4	-
23.	Committee on Empowerment of Women	01.09.2018	1	01	05	36.6%	-	-	-	02
24.	Railway Convention Committee	27.04.2015	1	00	25	50%	-	2	1	-
25.	Committee on Welfare of Other Backward Classes	25.01.2018	1	01	30	56.66%	-	-	3	01
26.	Joint Parliamentary Committee on Security in Parliament Complex*	29.04.2018	-	-	-	-	-	-	-	-
27.	Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	13.05.2015	-	-	-	-	-	-	-	-

*The report(s) of the Committee is not presented in Lok Sabha

1	2	3	4	5	6	7	8	9	10	11
28.	Committee on Provision of Computers to Members of Lok Sabha	15.09.2014	-	-	-	-	-	-	-	-
29.	Joint Committee on the Citizenship (Amendment) Bill, 2016	24.08.2016	2	04	15	66.7%	-	1	-	-

5. DIVISIONS

Sl. No.	Date	Subject Matter	Final Result	Remarks
1	2	3	4	5
1.		Division was held by AVR machine on the motion for consideration of the Muslim Women (Protection of Rights on Marriage) Bill, 2018 demanded by Shri Asaduddin Owaisi, MP	Ayes: 251 Noes: 011	Motion was adopted
2.		Division was held by AVR machine on Amendment No. 9 moved by Shri Asaduddin Owaisi, MP to Clause No. 2 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018 .	Ayes: 015 Noes: 248	Amendment was negated
3.		Division was held by AVR machine on Amendment No. 10 moved by Shri Asaduddin Owaisi, MP to Clause No. 3 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018 .	Ayes: 011 Noes: 250	Amendment was negated
4.	27.12.2018	Division was held by AVR machine on Amendment No. 2 moved by Shri N.K. Premachandran, MP to Clause No. 4 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018 .	Ayes: 014 Noes: 250	Amendment was negated
5.		Division was held by AVR machine on Amendment No. 11 moved by Shri Asaduddin Owaisi, MP to Clause No. 4 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018 .	Ayes: 013 Noes: 252	Amendment was negated
6.		Division was held by AVR machine on Amendment Nos. 16 & 18 moved by Shri Bhartruhari Mahtab, MP to Clause No. 4 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018 .	Ayes: 010 Noes: 251	Amendment was negated

1	2	3	4	5
7.		Division was held by AVR machine on Amendment No. 12 moved by Shri Asaduddin Owaisi, MP to Clause No. 5 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018.	Ayes: 011 Noes: 249	Amendment was negated
8.		Division was held by AVR machine on Amendment Nos. 4, 5 & 6 moved by Shri N.K. Premachandran, MP to Clause No. 6 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018.	Ayes: 012 Noes: 246	Amendment was negated
9.		Division was held by AVR machine on Amendment No. 13 moved by Shri Asaduddin Owaisi, MP to Clause No. 6 of the Muslim Women (Protection of Rights on Marriage) Bill, 2018.	Ayes: 012 Noes: 250	Amendment was negated
10.		Division was held by AVR machine on the motion for passing the Muslim Women (Protection of Rights on Marriage) Bill, 2018.	Ayes: 252 Noes: 011	Bill was passed
11.		Division was held by AVR machine on the motion for consideration of the Constitution (One Hundred and Twenty-Fourth Amendment) Bill, 2019.	Ayes: 328 Noes: 004	Motion was adopted
12.	08.01.2019	Division was held by AVR machine on the motion for consideration of Clauses No. 2 and 3 of the Constitution (One Hundred and Twenty-Fourth Amendment) Bill, 2019.	Ayes: 327 Noes: 004	Motion was adopted
13.		Division was held by AVR machine on the motion for adoption of the Clause No. 1, as amended of the Constitution (One Hundred and Twenty-Fourth Amendment) Bill, 2019.	Ayes: 329 Noes: 003	Motion was adopted
14.		Division was held by AVR machine on the motion for passing of the Constitution (One Hundred and Twenty-Fourth Amendment) Bill, 2019.	Ayes: 328 Noes: 003	Motion was passed

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
Budget				
Supplementary Demands for Grants (Second Batch) for 2018-19	20.12.2018	31.12.2018	2	36
		Discussion and voting on Supplementary Demands for Grants for 2018-19		

7. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Vacancy against which declared elected
1.	Shri V.S. Ugrappa	Bellary/Karnataka	06.11.2018	Vice Shri B. Sreeramulu resigned w.e.f. 18.05.2018.
2.	Shri B.Y. Raghavendra	Shimoga/Karnataka	06.11.2018	Vice Shri B.S. Yeddyurappa resigned w.e.f. 18.05.2018.
3.	Shri L.R. Shivaram Gowda	Mandya/Karnataka	06.11.2018	Vice Shri C.S. Puttaraju resigned w.e.f. 21.05.2018.

8. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H.	M.
1.	Shri V.S. Ugrappa	Bellary/Karnataka	Oath	Kannada	12.12.2018	00	04
2.	Shri L.R. Shivaram Gowda	Mandya/Karnataka	Oath	Kannada	12.12.2018		
3.	Shri B.Y. Raghavendra	Shimoga/Karnataka	Oath	English	13.12.2018	00	02

9. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made by HS
1.	Shri Conrad Kongkal Sangma	Tura	Meghalaya	04.09.2018	12.12.2018
2.	Shri Thupstan Chhewang	Ladakh	Jammu & Kashmir	13.12.2018	14.12.2018
3.	Shri Ch. Malla Reddy	Malkajgiri	Telangana	14.12.2018	17.12.2018
4.	Shri Balka Suman	Peddapalle	Telangana	17.12.2018	18.12.2018
5.	Shri Manohar Untwal	Dewas	Madhya Pradesh	21.12.2018	27.12.2018
6.	Shri Nagendra Singh	Khajuraho	Madhya Pradesh	21.12.2018	27.12.2018
7.	Shri Raghu Sharma	Ajmer	Rajasthan	21.12.2018	27.12.2018
8.	Shri Tamradhwaj Sahu	Durg	Chhattisgarh	21.12.2018	27.12.2018
9.	Shri Harish Chandra Meena	Dausa	Rajasthan	24.12.2018	27.12.2018

10. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat became vacant	Remarks
1	2	3	4
1.	Shri Ananth Kumar Bangalore South/Karnataka	12.11.2018	Died on 12.11.2018 (OR made in the House on 11.12.2018)
2.	Dr. Bholu Singh Begusarai/Bihar	19.10.2018	Died on 19.10.2018 (OR made in the House on 11.12.2018)
3.	Shri M.I. Shanavas Wayanad/Kerala	21.11.2018	Died on 21.11.2018 (OR made in the House on 11.12.2018)
4.	Shri Mohammad Asrarul Haque Kishanganj/Bihar	07.12.2018	Died on 07.12.2018 (OR made in the House on 11.12.2018)
5.	Shri Conrad Kongkal Sangma Tura/Meghalaya	04.09.2018	Resigned w.e.f. 04.09.2018 (Announcement made in the House on 12.12.2018)
6.	Shri Thupstan Chhewang Ladakh/Jammu & Kashmir	13.12.2018	Resigned w.e.f. 13.12.2018 (Announcement made in the House on 14.12.2018)

1	2	3	4
7.	Shri Ch. Malla Reddy Malkajiri/Telangana	14.12.2018	Resigned <i>w.e.f.</i> 14.12.2018 (Announcement made in the House on 17.12.2018)
8.	Shri Balka Suman Peddapalle/Telangana	17.12.2018	Resigned <i>w.e.f.</i> 17.12.2018 (Announcement made in the House on 18.12.2018)
9.	Shri Manohar Untwal Dewas/Madhya Pradesh	21.12.2018	Resigned <i>w.e.f.</i> 21.12.2018 (Announcement made in the House on 27.12.2018)
10.	Shri Nagendra Singh Khajuraho/Madhya Pradesh	21.12.2018	Resigned <i>w.e.f.</i> 21.12.2018 (Announcement made in the House on 27.12.2018)
11.	Shri Raghu Sharma Ajmer/Rajasthan	21.12.2018	Resigned <i>w.e.f.</i> 21.12.2018 (Announcement made in the House on 27.12.2018)
12.	Shri Tamradhwaj Sahu Durg/Chhattisgarh	21.12.2018	Resigned <i>w.e.f.</i> 21.12.2018 (Announcement made in the House on 27.12.2018)
13.	Shri Harish Chandra Meena Dausa/Rajasthan	24.12.2018	Resigned <i>w.e.f.</i> 24.12.2018 (Announcement made in the House on 27.12.2018)

11. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary reference	Time Taken	
				H.	M.
1	2	3	4	5	
1.	**Shri Atal Bihari Vajpayee (Former Prime Minister of India and Member, Second, Fourth to Seventh, Tenth to Fourteenth Lok Sabha)	16.08.2018	} 11.12.2018		
2.	*Shri Somnath Chatterjee (Former Speaker, Lok Sabha and Member, Fifth to Fourteenth Lok Sabha)	13.08.2018		00	22
3.	*Shri Ananth Kumar (Sitting Member and Union Cabinet Minister and Member, Eleventh to Fifteenth Lok Sabha)	12.11.2018			
4.	*Dr. Bholu Singh (Sitting Member and Member, Fifteenth Lok Sabha)	19.10.2018			
5.	*Shri M.I. Shanavas (Sitting Member and Member, Fifteenth Lok Sabha)	21.11.2018			

1	2	3	4	5
6.	*Shri Mohammad Asrarul Haque (Sitting Member and Member, Fifteenth Lok Sabha)	07.12.2018		
7.	Shri Mansoor Ali Khan (Member, Thirteenth Lok Sabha)	15.08.2018	}	
8.	Shri Puran Chandra (Member, Eighth Lok Sabha)	15.08.2018		
9.	Shri P. Manik Reddy (Member, Eighth Lok Sabha)	19.08.2018		
10.	Shri Gurudas Kamat (Member, Eighth, Tenth, Twelfth, Fourteenth and Fifteenth Lok Sabha)	22.08.2018		
11.	Shri Mohan Jain (Member, Sixth Lok Sabha)	16.09.2018		11.12.2018
12.	Shri Shantaram Potdukhe (Member, Seventh to Tenth Lok Sabha)	23.09.2018		22
13.	Smt. Kamla Kumari (Member, Fourth, Fifth, Seventh and Eighth Lok Sabha)	09.10.2018		
14.	Shri N.D. Tiwari (Member, Seventh, Eleventh and Thirteenth Lok Sabha)	18.10.2018		

15. Shri Madan Lal Khurana (Member, Ninth, Tenth, Twelfth and Thirteenth Lok Sabha)	27.10.2018	11.12.2018	00	22
16. Shri Narayan Swaroop Sharma (Member, Fourth Lok Sabha)	07.11.2018			
17. Shri C.K. Jaffer Sharief (Member, Fifth to Tenth, Twelfth and Thirteenth Lok Sabha)	25.11.2018	12.12.2018	00	10
18. Shri M.H. Ambareesh (Member, Twelfth, Thirteenth and Fourteenth Lok Sabha)	24.11.2018	13.12.2018	00	02
19. Shri M.V.V.S. Murthi (Member, Tenth and Thirteenth Lok Sabha)	02.10.2018			
20. Capt. Jainarain Prasad Nishad (Member, Eleventh to Thirteenth and Fifteenth Lok Sabha)	24.12.2018	31.12.2018	00	05

*House adjourned on 11.12.2018 for the day.

**The Resolution was adopted unanimously.

(ii) Reference Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken H. M.
1.	Reference regarding seventeenth anniversary of the terrorist attack on Parliament House on 13th December, 2001.	13.12.2001	13.12.2018	00 03

(iii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding congratulation to Indian Space Research Organisation (ISRO) Team for successful launch of GSAT-11 satellite into space from the French Space Port of Kourou in South America GSAT-29 Satellite and Hyper Spectral Imaging Satellite (HySIS) into the space.	14.11.2018 29.11.2018 & 05.12.2018			
2.	Reference regarding congratulation to Smt. M.C. Mary Kom, Member of Rajya Sabha for winning a historic sixth gold medal in the 48 kg. category in World Boxing Championship held in New Delhi and Ms. Sonia Chahal for winning a silver medal in the 57 kg. category.	24.11.2018	12.12.2018	00	03

**12. MEMBERS SUSPENDED FROM THE SERVICE OF THE HOUSE DURING THE SIXTEENTH SESSION
OF SIXTEENTH LOK SABHA
(Under Rule 374 and 374A)**

Sl. No.	Name of Member	Party	Date of suspension	Period of suspension	Remarks
1	2	3	4	5	6
1.	Shri K. Ashok Kumar	AIADMK	2 January, 2019	2, 3, 4, 7 and 8 January, 2019 (five consecutive sittings)	Under Rule 374A of the Rules of Procedure and Conduct of Business in Lok Sabha
2.	Shri Bharathi Mohan R.K.				
3.	Shri M. Chandrakasi				
4.	Shri Hari G				
5.	Shri K. Parasuraman				
6.	Shri P. Kumar				
7.	Shri Mahendran C.				
8.	Shri A.P. Nagarajan				
9.	Shri R. Parthipan				
10.	Shri Prabhakar K.R.P..				
11.	Shri A. Anwhar Raajhaa				
12.	Shri T. Radhakrishnan				
13.	Shri S. Rajendran				
14.	Shri S. Selvakumarachinnayan				
15.	Shri P. R. Sundaram				
16.	Shri V. Elumalai				
17.	Shri Venkatesh Babu T.G.				
18.	Dr. J. Jayavardhan				

19.	Dr. K. Kamaraj	AIADMK	2 January, 2019	2, 3, 4, and 7	Under Rule 374A of the Rules of Procedure and Conduct of Business in Lok Sabha
20.	Adv. M. Udhaya Kumar	AIADMK	2 January, 2019	8 January, 2019 (five consecutive sittings)	Under Rule 374A of the Rules of Procedure and Conduct of Business in Lok Sabha
21.	Smt. V. Sathya Bama				
22.	Smt. Vasanthi M.				
23.	Smt. Margatham K.				
24.	Smt. Vanaroja R.				
1.	Shri A. Arunmozhiathan	AIADMK	3 January, 2019	3, 4, 7 and 8 January, 2019 (four consecutive sittings)	Under Rule 374A of the Rules of Procedure and Conduct of Business in Lok Sabha
2.	Dr. C. Gopalakrishnan				
3.	Shri R. Gopalakrishnan				
4.	Shri R.P. Marutharajaa				
5.	Shri J.J.T. Natterjee				
6.	Shri V. Panneer Selvam				
7.	Shri P.R. Senthil Nathan				
8.	Shri Thota Narasimhan	TDP			
9.	Shri Jayadev Galla				
10.	Shri Kesineni Nani				
11.	Shri M. Murali Mohan				
12.	Shri Maganti Venkateswara Rao (Babu)				
13.	Shri Malyadri Sri Ram				
14.	Shri Nimmala Kristappa				
15.	Dr. P. Ravindra Babu				
16.	Shri Ashok Gajapathi Raju				
17.	Shri Ram Mohan Naidu Kinjarapu				

1	2	3	4	5	6
18.	Shri Konakalla Narayana Rao	AIADMK	3 January, 2019	3, 4, 7 and 8 January, 2019	Under Rule 374A of the Rules of Procedure and Conduct of Business in Lok Sabha
19.	Shri Mutamsetti Srinivasa Rao (Avanathi)	AIADMK			
20.	Shri J. C. Divakar Reddy	YSRCP		(four consecutive sittings)	Conduct of Business in Lok Sabha
21.	Smt. Renuka Butta	AIADMK	7 January, 2019	7 and 8 January, 2019	Under Rule 374A of the Rules of Procedure and Conduct of Business in Lok Sabha
1.	Dr. P. Venugopal				
2.	Dr. K. Gopal				
3.	Shri K.N. Ramachandran			(two consecutive sittings)	Conduct of Business in Lok Sabha
4.	Dr. Naramalli Sivaprasad	TDP			

13. PANEL OF CHAIRPERSONS

Sl. No.	Name of the Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav	
	Prof. K.V. Thomas ^{\$}	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	11.12.2014 [^]
	Shri Hukum Singh [%]	
8.	Dr. P. Venugopal	15.03.2018 [#]
9.	Shri K.H. Muniyappa	
10.	Shri Kalraj Mishra	

* Announcement made in the House on 09.06.2014.

\$ Ceased to be a member of Panel of Chairpersons on 12.12.2014.

[^] Announcement made in the House on 12.12.2014.

[%] Passed away on 03.02.2018.

[#] Announcement made in the House on 16.03.2018.

14. PAPERS LAID ON THE TABLE

(a) By Government	1870
(b) By Private Members	Nil

15. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/ House
1	2	3	4	5
1.	(i) Notices of question of privilege dated 17 December, 2018 given by Sarvashri Sunil Jakhar, Adhir Ranjan Chowdhury, S.P. Muddahanume Gowda, K.C. Venugopal, Mallikarjun Kharge, Venkatapura Subbaiah Ugrappa, Dr. M. Veerappa Moly and Ms. Sushmita Dev, MPs against Prime Minister;		17 December, 2018 at 1203 hrs.	“Hon. Members, I have received a notice of question of Privilege dated 17th December, 2018. The matter is under my consideration”
	(ii) Notices of question of privilege dated 17 and 18 December, 2018 given by Shri P. Karunakaran, MP against the Prime Minister and the Defence Minister;		18 December, 2018 at 1203 hrs.	Hon. Members, I have received notices of Question of Privilege dated 18th December, 2018 from Shri N. K. Prema-chandran, Shri P. Karunakaran,

Shri Anurag Singh Thakur,
Shri Pralhad Joshi,
Shri Pralhad Singh Patel, Shri Nishikant Dubey and Dr. Sanjay Jaiswal. The matter is under my consideration.

- (iii) Notice of question of privilege given by Shri N.K. Premchandran against the Finance Minister and the Law Minister for having deliberately misled the Hon'ble Supreme Court and the Parliament in connection with the recent judgement on the Rafale Fighter Jet deal;
- (iv) Notices of question of privilege dated 17.12.2018 given by Sarvashri Anurag Singh Thakur, Pralhad Joshi, Pralhad Singh Patel, Dr. Nishikant Dubey and Dr. Sanjay Jaiswal, MPs and similar notice dated 18.12.2018 given by Shri Rajendra Agrawal, MP against Shri Rahul Gandhi, MP for allegedly misleading the House on 20 July, 2018 while speaking on the Motion of No Confidence against the Government;
- (v) Notice of question of privilege dated 17 December, 2018 given by Dr. Nishikant Dubey, MP against

- Shri Rahul Gandhi, MP for allegedly leveling unsubstantiated allegations against the Prime Minister on the floor of the House amounting to unethical conduct.
2. Notice of Question of privilege dated 18.12.2018 given by Shri Pon. Radhakrishnan, MP and Minister of State for Finance and Shipping against certain Police Officials of the Government of Kerala for their alleged misbehaviour with him while he was heading for Sabrimala Temple.
 3. Notice of Question of privilege dated 07 January, 2019 given by Shri K.C. Venugopal, MP against the Hon'ble Defence Minister of having deliberately misled the Parliament during the discussion under Rule 193 on 'Rafale Fighter Jet Deal'.

Shri Pon. Radhakrishnan
 at 1213 hrs.
 19 December, 2018
 "The Privilege Notice is with me. I will go through it."

Shri K.C. Venugopal
 at 1214 hrs.
 7 January, 2019
 "I have received your notice and it is under my consideration".

16. QUESTIONS

(i) Starred Questions	
(a) Number of Questions put down in the Question Lists for oral answers	400 [#]
(b) Number of Questions orally answered	33
(ii) Unstarred Questions	
Number of Questions put down in the Question Lists for written answers	4600 [@]
(iii) Answers Laid on the Table	
Number of Questions (SQ 360+ USQ 4498) for which written answers were laid on the Table.	4858
(iv) Short Notice Questions	
(a) No. of Short Notice Questions (SNQ) received	1
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	1
(v) Half-an-Hour Discussion	
(a) No. of notices of Half-an-Hour Discussion received	1
(b) No. of notices of Half-an-Hour Discussion admitted	NIL
(c) No. of notices of Half-an-Hour Discussion discussed	NIL
(d) No. of notices of Half-an-Hour disallowed/Lapsed	1
(vi) Statement(s) made by Minister correcting replies already given	
No. of answers corrected	2

[#] Including 7 Starred Questions deleted due to suspension of Members from the services of the House under Rule 374A.

[@] Including 101 Unstarred Questions deleted due to suspension of Members from the service of the House under Rule 374A. 1 Unstarred Question deleted under Rule 47 of 'Rules of Procedure and conduct of Business in Lok Sabha'.

**(vii) Abstract of Statements(W) made by Ministers correcting the
Replies already given by them to questions in the Lok Sabha**

Sl. No.	Date of correcting the reply	Statement made by	No. of Questions to which statement was made	Date of answer to the questions	Subject of the question
1.	28.12.2018	Ministry of Finance	USQ. No. 571	20.07.2018	"Fake Currency"
2.	08.01.2019	Ministry of Human Resource Development	SQ .No 271.	31.12.2018	"School Dropout"

17. RESOLUTIONS
(i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1	2	3	4	5	6	7	8	
1.	That this House disapproves of the Muslim Women (Protection of Rights on Marriage) Ordinance, 2018 (No. 7 of 2018) promulgated by the President on 19th September, 2018	Article 123(2)(a)	Shri N.K. Premachandran	27.12.2018	04	21	Law and Justice	Negated
2.	See Annexure-I	Section 8A (1) of the Customs Tariff Act, 1975	Shri Arun Jaitley	28.12.2018	00	02	Finance	Adopted
3.	See Annexure-II	Section 8A (1) of the Customs Tariff Act, 1975	Shri Arun Jaitley	28.12.2018	00	01	Finance	Adopted
4.	That this House approves the Proclamation issued by the President on the 19th December, 2018 under article 356 of the Constitution of India in relation to the State of Jammu and Kashmir.	Article 356	Shri Rajnath Singh	28.12.2018	1	31	Home Affairs	Adopted
5.	That this House disapproves of the Indian Medical Council (Amendment) Ordinance, 2018 (No. 8 of 2018) promulgated by the President on 26th September, 2018.	Article 123(2)(a)	Shri N.K. Premachandran	31.12.2018	00	33	Health and Family Welfare	Negated

© Discussed together with the motion for consideration of the Muslim Women (Protection of Rights on Marriage) Bill, 2018.

Discussed together with the motion for consideration of the Indian Medical Council (Amendment) Bill, 2018.

ANNEXURE I

In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 67/2018-Customs, dated 26th September, 2018 [G.S.R. 927(E), dated 26th September, 2018], which seeks to increase the Basic Customs Duty (BCD) on the below mentioned goods:—

Tariff Head/ Sub-Head/ Item	Description	From	To
1	2	3	4
3922	Bath, shower baths, sinks, wash basins, bidets, lavatory pans, seats and covers, flushing cisterns and similar sanitary ware of plastics	10%	15%
3923	Articles for the conveyance or packing of goods, of plastics; stoppers, lids, caps and other closures, of plastics	10%	15%
3924	Tableware, kitchenware, other household articles and hygienic or toilet articles, of plastics	10%	15%
3926	Other articles of plastics and articles of other materials of headings 3901 to 3914 (other than bangles of plastic, plastic beads and feeding bottles, goods falling under tariff item 3926 90 91 and 3926 90 99 attract 15% BCD)	10%	15%
4011 10 10 6401	Radial car tyres Waterproof footwear with outer soles and uppers of rubber or of plastics, the uppers of which are neither fixed to the sole nor assembled by stitching, riveting,	10% 20%	15% 25%

1	2	3	4
	nailing, screwing, plugging or similar processes		
6402	Other footwear with outer soles and uppers of rubber or plastics	20%	25%
6403	Footwear with outer soles of rubber, plastics, leather or composition leather and uppers of leather	20%	25%
6404	Footwear with outer soles of rubber, plastics, leather or composition leather and uppers of textile materials	20%	25%
6405	Other footwear	20%	25%
7113	Articles of jewellery and parts thereof, of precious metal or of metal clad with precious metal	15%	20%
7114	Articles of Goldsmith or Silversmith wares and parts thereof of precious metal clad with precious metal	15%	20%
8414 30 00	Compressors of kind used in refrigerating equipment	7.5%	10%
8414 80 11	Gas compressors of a kind used in air-conditioning equipment	7.5%	10%
8415 10	Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system"	10%	20%
8415 20	Air Conditioning machine of a kind used for persons in motor vehicles	10%	20%
8415 81	Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps)	10%	20%

1	2	3	4
8415 82	Other air conditioner incorporating a refrigerating unit	10%	20%
8415 83	Other air conditioner not incorporating a refrigerating unit	10%	20%
8418 10 90	Combined refrigerator-freezers, fitted with separate external doors	10%	20%
8418 21 00	Household type refrigerator of compression type	10%	20%
8418 29 00	Other household refrigerator	10%	20%
8450 11 00	Fully automatic washing machine with dry linen capacity not exceeding 10 KG	10%	20%
8450 12 00	Other washing machine with built in centrifugal dryer with dry linen capacity not exceeding 10 KG	10%	20%
8450 19 00	Other washing machine with dry linen capacity not exceeding 10 KG	10%	20%

ANNEXURE II

In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 74/2018-Customs, dated 11th October, 2018 [G.S.R. 1027(E), dated 11th October, 2018], which seeks to increase the Basic Customs Duty (BCD) on the below mentioned goods:—

Tariff Head/ Sub-Head/ Item	Description	From	To
8517 61 00	Base Stations	10%	20%
8517 691 00	Other apparatus for transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network)	10%	20%

SUMMARY

(ii) PRIVATE MEMBERS' RESOLUTIONS*

1.	No. of notices of Resolutions received	: 6
2.	No. of Resolutions discussed	: NIL
3.	No. of Resolutions adopted	: NIL
4.	No. of Resolutions withdrawn	: NIL
5.	No. of Resolutions negatived	: NIL
6.	No. of Resolutions on which debate was adjourned	: NIL
7.	No. of Resolutions part-discussed	: 1 (At the end of Fifteenth Session)

* Private Members' Business (Resolutions) could not be taken up on 21.12.2018 and 4.1.2019 during the Sixteenth Session.

18. SHORT DURATION DISCUSSIONS UNDER RULE 193

Sl. No.	Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
				H.	M.		
(i)	Issues relating to Rafale Deal	Shri Rahul Gandhi	2.1.2019 4.1.2019	6	13	Defence	Discussion concluded.
(ii)	Natural calamities in various parts of the country, particularly in Kerala, Tamil Nadu and Odisha with special reference to cyclones like Gaja, Titli, etc.	Shri Bhartruhari Mahtab	7.1.2019	0	03	Home Affairs	Part Discussed.

18. SHORT DURATION DISCUSSIONS UNDER RULE 193

Sl. No.	Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
				H.	M.		
(i)	Issues relating to Rafale Deal.	Shri Rahul Gandhi	2.1.2019 4.1.2019	6	13	Defence	Discussion concluded.
(ii)	Natural calamities in various parts of the country, particularly in Kerala, Tamil Nadu and Odisha with special reference to cyclones like Gaja, Titi, etc.	Shri Bhartruhari Mahtab	7.1.2019	0	03	Home Affairs	Part Discussed.

19. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON — Announcements/Observations/Rulings

Sl. No.	Subject	By whom	Date
1.	Announcement regarding welcoming Rt. Hon. Justice Dr. Patrick Matibini, Speaker of the National Assembly of the Republic of Zambia and Members of the Zambian Parliamentary Delegation	The Speaker	17.12.2018
2.	Observation regarding taking up the Consumer Protection Bill, 2018 listed in that day's Revised List of Business	The Speaker	19.12.2018
3.	Observation regarding postponement of Item Nos. 22 and 23 listed in that day's Revised List of Business	The Speaker	20.12.2018
4.	Announcement regarding cancellation of the sittings fixed for 24.12.2018 and 26.12.2018	The Speaker	21.12.2018
5.	Observation regarding removal of Private Member's Bill, <i>i.e.</i> , the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha and subsequently passed by Lok Sabha on 17.12.2018	The Deputy Speaker	28.12.2018
6.	Announcement regarding cancellation of the sitting fixed for 1st January, 2019	The Speaker	31.12.2018
7.	Observation regarding completing discussion under Rule 193, listed in that day's List of Business on the same day and postponement of Private Member's Business	The Speaker	4.01.2019
8.	Valedictory Reference on the conclusion of Sixteenth Session of the Sixteenth Lok Sabha	The Speaker	8.01.2019

20. STATEMENTS

(i) Statements made/laid by Minister under Rule 372 during Sixteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Orders placed and Orders in Pipeline for HAL	Shrimati Nirmala Sitharaman	07.01.2019	03	

**(ii) Statements made/laid by Ministers Regarding Correcting the Replies to Questions during
Sixteenth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	(i) Correcting the reply given on 20.07.2018 to Unstarred Question No. 571 (Hindi and English versions) by Dr. C. Gopalakrishnan and Shri Vishnu Dayal Ram, MPs regarding "Fake Currency" and (ii) giving reasons for delay in correcting the reply	Shri P. Radhakrishnan	28.12.2018	0	01
2.	Correcting the reply to Starred Question No. 271 given on 31st December, 2018 asked by Shri B.V. Naik, MP regarding 'School Dropout'	Shri Prakash Javadekar	08.01.2018	0	01

(iii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Sixteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time taken		
				H.	M.	
1	2	3	4	5		
1.	Regarding the status of implementation of the recommendations contained in the 309th Report of the Standing Committee on Science & Technology, Environment & Forests on Demands for Grants (2018-19) pertaining to the Department of Biotechnology, Ministry of Science & Technology.	Dr. Mahesh Sharma on behalf of Dr. Harsh Vardhan	12.12.2018	0	01	
2.	Regarding the status of implementation of the recommendations contained in the 312th Report of the Standing Committee on Science & Technology, Environment & Forests on Demands for Grants (2018-19) pertaining to the Department of Space.	Dr. Jitendra Singh	12.12.2018	0	01	
3.	Regarding the status of implementation of the recommendations contained in the 307th Report of the Standing Committee on Science & Technology, Environment & Forests on Action Taken by the Government on the recommendations contained in 299th Report of the Committee on Demands for Grants (2017-18) pertaining to the Department of Atomic Energy.	Dr. Jitendra Singh	12.12.2018	0	01	
4.	Regarding the status of implementation of the recommendations contained in the 314th Report of the Standing Committee on Science & Technology, Environment & Forests on Demands for Grants (2018-19) pertaining to the Department of Atomic Energy.	Dr. Jitendra Singh	12.12.2018	0	01	

5.	Regarding the status of implementation of the recommendations contained in the 304th Report of the Standing Committee on Human Resource Development on Demands for Grants (2018-19) pertaining to the Ministry of Women and Child Development.	Dr. Virendra Kumar on behalf of Smt. Maneka Gandhi	14.12.2018	0	01
6.	Regarding the status of implementation of the recommendations contained in the 99th and 103rd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2017-18) (Demand No. 42), pertaining to the Department of Health and Family Welfare and 100th and 104th Reports on Demands for Grants (2017-18) (Demand No. 43), pertaining to the Department of Health Research, Ministry of Health and Family Welfare.	Shri J.P. Nadda	14.12.2018	0	01
7.	Regarding the status of implementation of the recommendations contained in the 284th Report of the Standing Committee on Industry on Demands for Grants (2017-18) pertaining to the Ministry of Micro, Small & Medium Enterprises (MSME).	Shri Giriraj Singh	17.12.2018	0	01
8.	Regarding the status of implementation of the recommendations contained in the 141st Report of the Standing Committee on Commerce on Demands for Grants (2018-19) (Demand No. 12) pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Shri C.R. Chaudhary	17.12.2018	0	01
9.	Regarding the status of implementation of the recommendations contained in the 44th Report of the Standing Committee on Chemicals & Fertilizers on Demands for Grants (2018-19) pertaining to the Department of Chemicals & Petrochemicals, Ministry of Chemicals & Fertilizers.	Shri Rao Inderjit Singh	18.12.2018	0	01

1	2	3	4	5
10.	Regarding the status of implementation of the recommendations contained in the 211th Report of the Standing Committee on Home Affairs on 'The Cyclone Ockhi—its impact on Fishermen and Damage caused by it', pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	18.12.2018	0 01
11.	Regarding the status of implementation of the recommendations contained in the 206th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations contained in 201st Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	18.12.2018	0 01
12.	Regarding the status of implementation of the recommendations contained in the 209th Report of the Standing Committee on Home Affairs on Demands for Grants (2018-19) pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	18.12.2018	0 01
13.	Regarding the status of implementation of the recommendations contained in the 213th Report of the Standing Committee on Home Affairs on 'Security Situation in the North Eastern States of India', pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	18.12.2018	0 01
14.	Regarding the status of implementation of the recommendations contained in the 45th Report of the Standing Committee on Agriculture on 'Implementation of Scheme for Integrated Cold Chain and Value Addition Infrastructures' pertaining to the Ministry of Food Processing Industries.	Sadhvi Niranjan Jyoti	18.12.2018	0 01
15.	Regarding the status of implementation of the recommendations contained in the 50th Report of the Standing Committee on Agriculture on Demands for Grants (2018-19) pertaining to the Ministry of Food Processing Industries.	Sadhvi Niranjan Jyoti	18.12.2018	0 01

16.	Regarding the status of implementation of the recommendations contained in the 49th Report of the Standing Committee on Agriculture on Demands for Grants (2018-19) pertaining to the Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture & Farmers Welfare.	Smt. Krishna Raj	18.12.2018	0	01
17.	Regarding the status of implementation of the recommendations contained in the 207th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations contained in 202nd Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Development of North Eastern Region.	Dr. Jitendra Singh	19.12.2018	0	01
18.	Regarding the status of implementation of the recommendations contained in the 61st Report of the Standing Committee on Finance on Demands for Grants (2018-19) pertaining to the Ministry of Statistics and Programme Implementation.	Shri Vijay Goel	19.12.2018	0	01
19.	Regarding the status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Defence on Demands for Grants (2017-18) (Demand No. 20) on Army, Navy and Air Force, pertaining to the Ministry of Defence.	Dr. Subhash Ramarao Bhamre	19.12.2018	0	01
20.	Regarding the status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Defence on Demands for Grants (2017-18) (Demand No. 20) on Ordnance Factories, Defence Research and Development Organisation, Directorate General of Quality Assurance and National Cadet Corps, pertaining to the Ministry of Defence.	Dr. Subhash Ramarao Bhamre	19.12.2018	0	01

1	2	3	4	5
21.	Regarding the status of implementation of the recommendations contained in the 32nd Report of the Standing Committee on Defence on 'Creation of Non-Lapsable Capital Fund Account, instead of the present system' pertaining to the Ministry of Defence.	Dr. Subhash Ramarao Bhamre	19.12.2018	0 01
22.	Regarding the status of implementation of the recommendations contained in the 303rd and 306th Reports of the Standing Committee on Human Resource Development on Demands for Grants (2018-19) pertaining to the Department of Sports, Ministry of Youth Affairs & Sports.	Col. Rajyavardhan Rathore	20.12.2018	0 01
23.	Regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Railways on 'New Railway Catering Policy 2017' pertaining to the Ministry of Railways.	Shri Rajen Gohain	20.12.2018	0 01
24.	Regarding the status of implementation of the recommendation contained in the 47th Report of the Standing Committee on Information Technology on Demands for Grants (2018-19), pertaining to the Department of posts, Ministry of Communications.	Shri Manoj Sinha	27.12.2018	0 01
25.	Regarding the status of implementation of the recommendations contained in the 48th Report of the Standing Committee on Information Technology on Demands for Grants (2018-19), pertaining to the Department of Posts Ministry of Communications.	Shri Manoj Sinha	27.12.2018	0 01
26.	Regarding the status of implementation of the recommendations contained in the 303rd and 306th Reports of the Standing	Col. Rajyavardhan Rathore	27.12.2018	0 01

<p>Committee on Human Resource Development on Demands for Grants (2018-19) (Demand No. 99), pertaining to the Department of Youth Affairs, Ministry of Youth Affairs & Sports.</p>					
<p>27. Regarding the status of implementation of the recommendations contained in the 259th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Road Transport & Highways.</p>	Shri Mansukh L. Mandaviya	27.12.2018	0	01	
<p>28. Regarding the status of implementation of the recommendations contained in the 305th Report of the Standing Committee on Science & Technology, Environment & Forests on Demands for Grants (2017-18) pertaining to the Department of Scientific & Industrial Research (DSIR), Ministry of Science and Technology.</p>	Dr. Harsh Vardhan	28.12.2018	0	01	
<p>29. Regarding the status of implementation of the recommendations contained in the 254th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in 245th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Culture.</p>	Dr. Mahesh Sharma	31.12.2018	0	01	
<p>30. Regarding the status of implementation of the recommendations contained in the 288th Report of the Standing Committee on Industry on Demands for Grants (2018-19) pertaining to the Ministry of Micro, Small & Medium Enterprises.</p>	Shri Arjun Ram Meghwal on behalf of Shri Giriraj Singh	31.12.2018	0	01	

1	2	3	4	5
31.	Regarding the status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Labour on Demands for Grants (2018-19) pertaining to the Ministry of Skill Development and Entrepreneurship (MSDE).	Shri Anantkumar Hegde	31.12.2018	0 01
32.	Regarding the status of implementation of the recommendations contained in the 297th Report of the Standing Committee on Human Resource Development on Action Taken by the Government on the recommendations contained in 288th Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Dr. Satya Pal Singh	31.12.2018	0 01
33.	Regarding the status of implementation of the recommendations contained in the 302nd Report of the Standing Committee on Human Resource Development on Demands for Grants (2018-19)(Demand No.58), pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Dr. Satya Pal Singh	31.12.2018	0 01
34.	Regarding the status of implementation of the recommendations contained in the	Shri Ravi Shankar Prasad	02.01.2019	0 01

46th Report of the Standing Committee on Information Technology on Demands for Grants (2018-19) pertaining to the Ministry of Electronics and Information Technology.	Dr. Jitendra Singh	02.01.2019	0	01
35. Regarding the status of implementation of the recommendations contained in the 210th Report of the Standing Committee on Home Affairs on Demands for Grants (2018- 19) pertaining to the Ministry of Development of North Eastern Region.	Dr. Jitendra Singh	02.01.2019	0	01
36. Regarding the status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Coal and Steel on Demands for Grants (2018-19) pertaining to the Ministry of Coal.	Shri Haribhai Parathibhai Chaudhary	02.01.2019	0	01
37. Regarding the status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2016-17) pertaining to the Ministry of Minority Affairs.	Dr. Virendra Kumar	02.01.2019	0	01
38. Regarding the status of implementation of the recommendations contained in the 53rd Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2018-19) pertaining to the Ministry of Minority Affairs.	Dr. Virendra Kumar	02.01.2019	0	01

1	2	3	4	5
39.	Regarding the status of implementation of the recommendations contained in the 260th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Shipping.	Shri P. Radhakrishnan	03.01.2019	0 01
40.	Regarding the status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Urban Development on Demands for Grants (2018-19) pertaining to the Ministry of Housing and Urban Affairs.	Shri Hardeep Singh Puri	04.01.2019	0 01
41.	Regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Petroleum and Natural Gas on Action Taken by the Government on the recommendations contained in 18th Report of the Committee on Demands for Grants (2017-18) pertaining to the Ministry of Petroleum & Natural Gas.	Shri Dharmendra Pradhan	07.01.2019	0 01
42.	Regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Petroleum & Natural Gas on Action Taken by the Government on the recommendations contained in 23rd Report of the Committee	Shri Dharmendra Pradhan	07.01.2019	0 01

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<p>on Demands for Grants (2018-19) pertaining to the Ministry of Petroleum & Natural Gas.</p>	07.01.2019	0	01	Shri Haribhai Parathibhai Chaudhary on behalf of Shri Giriraj Singh
<p>43. Regarding the status of implementation of the recommendations contained in the 289th Report of the Standing Committee on Industry on the Credit Linked Capital Subsidy Scheme (CLCSS) pertaining to Ministry of Micro, Small and Medium Enterprises (MSME).</p>	07.01.2019	0	01	Shri Alphans Kannanthanam
<p>44. Regarding the status of implementation of the recommendations contained in the 261st Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-2019) pertaining to Ministry of Tourism.</p>	07.01.2019	0	01	Shri C.R. Chaudhary
<p>45. Regarding the status of implementation of the recommendations contained in the 139th Report of the Standing Committee on Commerce, on 'Impact of Goods and Services Tax (GST) on Exports' pertaining to the Department of Commerce, Ministry of Commerce & Industry.</p>	08.01.2019	0	01	Shri Radha Mohan Singh
<p>46. Regarding the status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Agriculture on 'Impact of Chemical Fertilizers</p>				

1	2	3	4	5
& Pesticides on Agriculture and Allied Sectors in the Country' pertaining to the Department of Agricultural Research & Education, Ministry of Agriculture & Farmers Welfare.				
47.	Regarding the status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Agriculture on 'Comprehensive Agriculture Research based on Geographical Conditions and Impact of Climatic Changes to ensure Food Security in the country' pertaining to the Department of Agricultural Research & Education, Ministry of Agriculture & Farmers Welfare.	Shri Radha Mohan Singh	08.01.2019	0 01
48.	Regarding the status of implementation of the recommendations/observations contained in the 50th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2018-2019) pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment.	Dr. Thaawarchand Gehlot	08.01.2019	0 01
49.	Regarding the status of implementation of the recommendations contained in the 43rd Report of the Standing Committee on Chemicals & Fertilizers on Demands for	Shri Rao Inderjit Singh	08.01.2019	0 01

<p>Grants (2018-19) pertaining to the Department of Fertilizers, Ministry of Chemicals & Fertilizers.</p> <p>50. Regarding the status of implementation of the recommendations contained in the 205th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/ observations contained in 203rd Report of the Committee on Border Security; Capacity Building & Institutions pertaining to the Ministry of Home Affairs.</p>	<p>Shri Kiren Rijju</p>	<p>08.01.2019</p>	<p>0</p>	<p>01</p>
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(iv) Statements made/laid by the Minister Regarding Government Business during Sixteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business during the week commencing the 17th December, 2018.	Shri Arjun Ram Meghwal	14-12-2018	00	01
2.	Regarding Government Business for the remaining part of the Session.	Shri Arjun Ram Meghwal	21-12-2018	00	02

**(V) Matters Under Rule 377 Position regarding receipt of replies from Ministries during
Sixteenth Lok Sabha (As on 17.01.2019)**

Session	Total Number of Matters raised/ laid	No. of replies received	Pending	Percentage of replies received to the matters raised/laid
1	2	3	4	5
First Session (04.06.2014 to 11.06.2014)	34	16	18	47.06
Second Session (07.07.2014 to 14.08.2014)	354	203	151	57.34
Third Session (24.11.2014 to 23.12.2014)	272	165	107	60.66
Fourth Session (23.02.2015 to 13.05.2015)	412	249	163	60.44
Fifth Session (21.07.2015 to 13.08.2015)	196	107	89	54.59
Sixth Session (26.11.2015 to 23.12.2015)	358	160	198	44.69
Seventh Session (23.02.2016 to 16.03.2016)	281	153	128	54.44
Eighth Session (25.04.2016 to 11.05.2016)	236	120	116	50.85
Ninth Session (18.07.2016 to 12.08.2016)	367	222	145	60.49
Tenth Session (16.11.2016 to 16.12.2016)	311	179	132	57.56

1	2	3	4	5
Eleventh Session (31-01-2017 to 12-04-2017)	493	273	220	55.38
Twelfth Session (17.07.2017 to 11.08.2017)	281	178	103	63.35
Thirteenth Session (15.12.2017 to 05.01.2018)	226	113	113	50.00
Fourteenth Session (29.01.2018 to 06.04.2018)	238	114	124	47.90
Fifteenth Session (18.07.2018 to 10.08.2018)	326	131	195	40.19
Sixteenth Session (11.12.2018 to 08.01.2019)	224	07	217	3.12
	4609	2390	2219	51.86

(vi) Statement Showing the Time Lost owing to interruptions and Adjournments of the House during the Sixteenth Session of 16th Lok Sabha

Date	Time lost due to interruptions	Time lost due to adjournments of the House following interruptions	Remarks
	Hrs. Mnts.	Hrs. Mnts.	
1	2	3	4
12.12.2018		5 28	At 1117 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1215 hrs., due to continuous interruptions, House adjourned for the day.
13.12.2018		05 37	At 1110 hrs., due to interruptions, House adjourned to meet again at 1120 hrs. At 1125 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
14.12.2018		05 46	At 1208 hrs. due to interruptions, House adjourned for the day. At 1104 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
17.12.2018		04 33	At 1210 hrs. due to interruptions, House adjourned for the day. At 1105 hrs. due to interruptions, House adjourned to meet again at 1200 hrs. At 1214 hrs. due to interruptions, House adjourned to meet again at 1400 hrs. At 1436 hrs. due to interruptions, House adjourned to meet again at 1500 hrs. At 1532 hrs. due to interruptions, House adjourned for the day.

1	2	3	4
18.12.2018	05	33	At 1109 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
19.12.2018	04	08	At 1218 hrs. due to interruptions, House adjourned for the day. At 1111 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
20.12.2018	04	12	At 1217 hrs. due to interruptions, House adjourned to meet again at 1400 hrs. At 1524 hrs. due to interruptions, House adjourned for the day. At 1109 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
21.12.2018	05	40	At 1214 hrs. due to interruptions, House adjourned to meet again at 1400 hrs. At 1525 hrs. due to interruptions, House adjourned for the day. At 1107 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
27.12.2018	01	15	At 1213 hrs. due to interruptions, House adjourned for the day. At 1115 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
28.12.2018		39	At 1230 hrs. due to interruptions, House adjourned to meet again at 1400 hrs. At 1121 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.

31.12.2018	09		At 1151 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
02.01.2019	02	13	At 1117 hrs. due to interruptions, House adjourned to meet again at 1200 hrs. At 1221 hrs. due to interruptions, House adjourned to meet again at 1400 hrs. At 1423 hrs. due to interruptions, House adjourned to meet again at 1430 hrs. At 1459 hrs. due to interruptions, House adjourned to meet again at 1530 hrs. At 1647 hrs. due to interruptions, House adjourned to meet again at 1700 hrs.
03.01.2019		47	At 1113 hrs. due to interruptions, House adjourned to meet again at 1200 hrs.
07.01.2019	4	37	At 1102 hrs. due to interruptions, House adjourned to meet again at 1200 hrs. At 1215 hrs. due to interruptions, House adjourned to meet again at 1230 hrs. At 1408 hrs. due to interruptions, House adjourned to meet again at 1430 hrs. At 1458 hrs. due to interruptions, House adjourned for the day.
Total		50	37

Time Calculated on the basis of normal time of the House, i.e. from 11.00 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vii) Statement indicating matters of urgent public importance raised (i) after Question Hour, and (ii) before the adjournment of the House for the day during Sixteenth Session of Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of notices received
			H.	M.	
11.12.2018	NIL	NIL	NIL		06
12.12.2018	1	2	2		79
13.12.2018	2	9	3		96
14.12.2018	NIL	NIL	NIL		62
17.12.2018	3	17	6		48
18.12.2018	NIL	NIL	NIL		76
19.12.2018	03	11	10		76
20.12.2018	NIL	NIL	NIL		76
21.12.2018	5	13	6		42
27.12.2018	18	54	23		64
28.12.2018	23	24	35		64
31.12.2018	34	68	50		53
02.01.2019	NIL	NIL	NIL		74
03.01.2019	NIL	NIL	NIL		100
04.01.2019	4	8	13		44
07.01.2019	22	60	28		59
08.01.2019	NIL	NIL	NIL		62
Total	115	267	2	56	1081

**21. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE SIXTEENTH
SESSION OF SIXTEENTH LOK SABHA
(11.12.2018 to 08.01.2019)**

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	20.12.2018	1400 to 1401	01	—	House re-assembled after lunch break after quorum bell was rung once.
2.	28.12.2018	1530 to 1533	03	—	-do-
3.	31.12.2018	1400 to 1403	03	—	-do-
4.	07.01.2019	1400 to 1403	03	—	-do-
		1430 to 1431	01	—	-do-
		Total	11 mins.		

Analysis of Ringing of Quorum Bell

1.	Total time spent on ringing of quorum bell	:	11 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Twice on 07.01.2019
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	04 days

**22. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE SIXTEENTH
SESSION OF SIXTEENTH LOK SABHA
(11.12.2018 to 08.01.2019)**

Date	Time	Subject Matter
27.12.2018	1834 hrs.	Shri Mallikarjun Kharge along with some other members of INC and Dr. P. Venugopal along with some other members of AIADMK staged a walkout from the House demanding referral of the Muslim Women (Protection of Rights on Marriage) Bill, 2018 to a Joint Select Committee.
	1858 hrs.	Shri Bhartruhari Mahtab and some other members of BJD staged a walkout from the House in protest as his amendments to Muslim Women (Protection of Rights on Marriage) Bill, 2018 were not accepted by the Government.
	1906 hrs.	Shri P. Karunakaran along with some other members staged a walkout from the House in protest of the passing of the Muslim Women (Protection of Rights on Marriage) Bill, 2018.
04.01.2019	1630 hrs.	Shri Mallikarjun Kharge along with some other members of INC staged a walkout from the House demanding to constitute a Joint Parliamentary Committee to inquire into the Rafale Deal.
	1753 hrs.	Shri Tathagata Satpathy staged a walkout from the House opposing Aadhaar and Other Laws (Amendment) Bill, 2018 and being dissatisfied with the reply of Minister of Electronics & Information Technology to the debate on the consideration and passing of the Bill.

Date	Time	Subject Matter
08.01.2019	1227 hrs.	Dr. A. Sampath, Shri Jai Prakash Narayan Yadav and some other hon. Members staged a walkout from the House in protest of the introduction of the Trade Unions (Amendment) Bill, 2019.
	1425 hrs.	Shri Mallikarjun Kharge and some other members of INC staged a walkout from the House in protest of the consideration of the Citizenship (Amendment) Bill, 2019 as reported by the Joint Committee.
	1446 hrs.	Prof. Saugata Roy and some other members of AITC staged a walkout from the House demanding the withdrawal or recommitment to a full-fledged Joint Parliamentary Committee in respect of Citizenship (Amendment) Bill, 2019 as reported by the Joint Committee.
	2142 hrs.	Dr. M. Thambidurai, Hon'ble Deputy Speaker staged a walkout from the House in protest as he was not satisfied with the reply of Shri Thaawarchand Gehlot, Minister, Social Justice & Empowerment on the debate on the consideration and passing of the Constitution (124th Amendment) Bill, 2019.

**23. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 11.12.2018 TO 08.01.2019**

	No. of days	Total Time Spent	
		H.	M.
Hon'ble Speaker	17	38	45
Hon'ble Deputy Speaker	04	04	07
Shri Kalraj Mishra	02	01	58
Shri Hukamdeo Narayan Yadav	01	00	58
Shri K.H. Muniyappa	01	00	44

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 11.12.2018 TO 08.01.2019**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	
HS			
11.12.2018	1100 to 1125 hrs.	00	25
12.12.2018	1100 to 1117 hrs.	00	17
	1200 to 1215 hrs.	00	15
13.12.2018	1100 to 1110 hrs.	00	10
	1120 to 1125 hrs.	00	05
	1200 to 1208 hrs.	00	08
14.12.2018	1100 to 1104 hrs.	00	04
	1200 to 1214 hrs.	00	14
17.12.2018	1100 to 1105 hrs.	00	05
	1200 to 1214 hrs.	00	14
	1400 to 1436 hrs.	00	36
18.12.2018	1501 to 1532 hrs.	00	31
	1100 to 1109 hrs.	00	09
	1200 to 1218 hrs.	00	18
19.12.2018	1100 to 1111 hrs.	00	11
	1200 to 1217 hrs.	00	17
	1400 to 1524 hrs.	01	24
20.12.2018	1100 to 1109 hrs.	00	09
	1200 to 1214 hrs.	00	14
	1401 to 1525 hrs.	01	24
21.12.2018	1100 to 1107 hrs.	00	07
	1200 to 1213 hrs.	00	13
27.12.2018	1100 to 1115 hrs.	00	15
	1200 to 1230 hrs.	00	30
	1400 to 1605 hrs.	02	05
	1711 to 1907 hrs.	01	56

1	2	3	
28.12.2018	1100 to 1121 hrs.	00	21
	1200 to 1422 hrs.	02	22
31.12.2018	1100 to 1151 hrs.	00	51
	1200 to 1258 hrs.	00	58
	1403 to 1718 hrs.	03	15
02.01.2019	1100 to 1117 hrs.	00	17
	1200 to 1221 hrs.	00	21
	1400 to 1423 hrs.	00	23
	1430 to 1459 hrs.	00	29
	1530 to 1647 hrs.	01	17
03.01.2019	1700 to 1703 hrs.	00	03
	1100 to 1113 hrs.	00	13
	1200 to 1210 hrs.	00	10
04.01.2019	1400 to 1403 hrs.	00	03
	1100 to 1535 hrs.	04	35
07.01.2019	1551 to 1711 hrs.	01	20
	1100 to 1102 hrs.	00	02
08.01.2019	1200 to 1215 hrs.	00	15
	1230 to 1258 hrs.	00	28
	1403 to 1408 hrs.	00	05
	1431 to 1458 hrs.	00	27
	1100 to 1250 hrs.	01	50
	1308 to 1447 hrs.	01	39
	1639 to 1825 hrs.	01	46
	1909 to 2208 hrs.	02	59
Total time spent in the Chair		38	45

Date	Time spent	Total	Time
		H.	M.
HDS			
27.12.2018	1605 to 1711 hrs.	01	06
28.12.2018	1533 to 1626 hrs.	00	53
04.01.2019	1535 to 1551 hrs.	00	16
08.01.2019	1447 to 1639 hrs.	01	52
Total Time Spent in the Chair		04	07

Shri Kairaj Mishra	Time Spent	Total Time	
		H.	M.
28.12.2018	1626 to 1806 hrs.	01	40
08.01.2019	1250 to 1308 hrs.	00	18
Total Time Spent in the Chair		01	58

Shri Hukamdeo Narayan Yadav	Time spent	Total Time	
		H.	M.
04.01.2019	1711 to 1809 hrs.	00	58
Total Time spent in the Chair		00	58

Shri K.H. Muniyappa	Time spent	Total Time	
		H.	M.
08.01.2019	1825 to 1909 hrs.	00	44
Total Time spent in the Chair		00	44

**24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SIXTEENTH SESSION OF
SIXTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	H.	M.	
BILLS			
(a) Government Bills	*20	49	44.48
(b) Private Member's Bills	02	31	5.38
BUDGETS—			
Union Budget	02	36	5.55
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	06	16	13.39
MATTERS OF URGENT PUBLIC IMPORTANCE	02	11	4.66
MATTERS UNDER RULE 377	00	10	0.36
QUESTIONS	01	52	3.99
RESOLUTIONS—			
Statutory Resolution	*01	34	3.35
STATEMENTS—			
Rules 372 and Direction 73A	00	55	1.96
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	07	54	16.88
Total	46	48	100

* Joint discussion took place on two Statutory Resolutions [*vide* S. No. 17] and Motions for consideration of connected Government Bills [*vide* S. No. 2(i)]. Time taken on joint discussion has been shown under Government Bills.

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